

4. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DUTSIDSAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 1.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.299/9/HDB/2017
NAME OF THE COMPANY	LEPL Projects Ltd
NAME OF THE PETITIONER(S)	Air India SATS Airport Services Pvt Ltd
NAME OF THE RESPONDENT(S)	LEPL Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.M.M. Chary	Advocate		
M. Manoj Kumar	Advocate	9603919119.	Manoj

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Tarun Reddy	Advocate	gtarunreddy@gmail.com 95020 3366 63636	
Abhijeet Talwar	Advocate	abhijeet5364@gmail.com 9160660364	Abhijeet

ORDER

Heard Mr. V.M.M. Chary and Mr. M. Manoj Kumar, Learned Counsels for the Petitioner; Mr.G.Tarun Reddy and Mr. Abhijeet Talwar, Learned counsels for the Respondent. Since talks are going on to resolve the issue, they requested two weeks' time.

Post the case on 19.02.2018.

MEMBER (Tech)

MEMBER (Judl)